

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002825/2020	DUSHASAN BARADA VS STATE OF ODISHA	KALPATARU PANIGRAHI VS	SURADA /06 /2020 () //
2	BLAPL/0002826/2020	NIKESH SWAIN VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	KATARBAGA /03 /2020 () //
3	BLAPL/0002827/2020	DHRUTI RANJAN MOHANTY VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	EOW,BHUBANESWAR /19 /2018 () //
4	BLAPL/0002828/2020	RAGHUNATH BEHERA VS STATE OF ODISHA	ASHOK DAS VS	GURANDI /22 /2020 () //
5	BLAPL/0002829/2020	GIRISH KUMAR DIGAL VS STATE OF ODISHA	KALPATARU PANIGRAHI VS	SURADA /06 /2020 () //
6	BLAPL/0002830/2020	PRAKASH KUMAR SUTAR VS STATE OF ODISHA	SIDHARTHA MISHRA VS	/ /0 () //
7	BLAPL/0002831/2020	SEKHAR RAY VS STATE OF ODISHA	SURESH KUMAR JENA VS	BRAHMANITARANG /43 /2020 () //
8	BLAPL/0002832/2020	MILU @PRATAP MARATHA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDAKA P.S. /42 /2020 () //
9	BLAPL/0002833/2020	PICHIKA ESWAR RAO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /34 /2020 () //
10	BLAPL/0002834/2020	PRATAP CHANDRA RANASINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BELPAHAR /56 /2020 () //
11	BLAPL/0002835/2020	RABINDRA @ RABINDRA DAS VS STATE OF ODISHA	M.M.PATANAIK VS	KODALA /174 /2019 () //

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12	BLAPL/0002836/2020	BAPUNA @ SANJUA DALAI @ SANJAY DALADEBASAN DAS VS STATE OF ODISHA	VS	CHAULIAGANJA /48 /2016 () //
13	BLAPL/0002837/2020	SADHU MUDULI VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /17 /2020 () //
14	BLAPL/0002838/2020	PREMANANDA SATAPATHY @ SILU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /20 /2020 () //
15	BLAPL/0002839/2020	TAPAN MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR ROAD /415 /2014 () //
16	BLAPL/0002840/2020	BARUN @ BIRENDRA ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /158 /2019 () //
17	BLAPL/0002841/2020	ALLUDDIN KHAN VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	SPL.TASK FORCE /07 /2020 () //
18	BLAPL/0002842/2020	SUNIL KUMAR MOHARANA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	SPL.TASK FORCE /07 /2020 () //
19	BLAPL/0002843/2020	ANUP KUMAR VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	/ /0 () //
20	BLAPL/0002844/2020	DHANU @ DHANURJAYA PATEL VS STATE OF ODISHA	S.K.JOSHI VS	KOMNA PS /130 /2014 () //
21	BLAPL/0002845/2020	DAKA@DIPU@PRASANT NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CHHENDIPADA /83 /2020 () //
22	BLAPL/0002846/2020	DAKA@DIPU@PRASANT NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CHHENDIPADA /75 /2020 () //
23	BLAPL/0002847/2020	MANAS KU.BEHERA	TARA PRASAD MOHAPATRA	/ /0

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		VS	VS	()
		STATE OF ORISSA		//
24	BLAPL/0002848/2020	PRAFULLA BEHERA @ PRAFULLA KU.BEHERA	KARA PRASAD MOHAPATRA	TALABANIA /50 /2019
		VS	VS	()
		STATE OF ORISSA		//
25	BLAPL/0002849/2020	RAMESH BEHERA @ KALU	HARIPAD MOHANTY	BALIPATNA /90 /2020
		VS	VS	()
		STATE OF ORISSA		//
26	BLAPL/0002850/2020	DEBASIS NAIK @ DEBASISH	DURGA PRASANNA MISHRA	KISINDA /61 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	CMP/0000335/2020	KAMALSAI ROUT	DEBASIS TRIPATHY	//
		VS	VS	()
		MATIRAM ROUT		//
28	CONTC/0001302/2020	SUNAKAR PANDA	ADV.	//
		VS	VS	()
		PRINCIPAL SECY., HOME DEPT.		//
29	CONTC/0001303/2020	P.SATYA N.PATRO	ADV.	//
		VS	VS	()
		SOURAV GARG		//
30	CONTC/0001304/2020	M/S.ANADI CHARAN NATH	ADV.	//
		VS	VS	()
		NIKHIL PAWAN KALYAN		//
31	CRLA/0000263/2020	RASHMITA PAIKARAY	A.PATNAIK	KHURDA P.S. /572 /2014
		VS	VS	()
		STATE OF ODISHA		//
32	CRLA/0000264/2020	ASISH DIGAL	JUGALA KISHORE PANDA	BHANJANAGAR /259 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	CRLMC/0000966/2020	BIKRAM DAS	AKSHAYA KUMAR MOHAPATRA	//0
		VS	VS	()
		SISIRA KU.GOCHHAYAT		//
34	CRLMC/0000967/2020	GOBINDA MANDAL	DEBASIS TRIPATHY	/86 /2018
		VS	VS	()

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35	CRLMC/0000968/2020	STATE OF ORISSA OM VIVEKANANDA PATRNAIK VS	SANTANU KUMAR SARANGI VS	// / /0 ()
36	CRLMC/0000969/2020	STATE OF ORISSA PRASANTA KU.PATTANAİK VS	PRASANTA KUMAR SAHOO VS	// BARBİL /130 /2018 ()
37	CRLMC/0000970/2020	STATE OF ODISHA SUBODHA KU.MISHRA VS	MANOJ KUMAR PANDA VS	// / /0 ()
38	CRLMP/0000482/2020	STATE OF ODISHA LOPAMUDRA SARANGI VS	M/S.DINESH RAY VS	// / /0 ()
39	CRLREV/0000249/2020	STATE OF ODISHA ANUP KUMAR MISHRA VS	ARUN KUMAR DAS-1 VS	// / /0 ()
40	CRLREV/0000250/2020	STATE OF ODISHA PANCHU SWAIN VS	MANORANJAN PADHY VS	// PATTAPUR (DIGAPAHANDI) /48 /2012 ()
41	FAO/0000471/2020	STATE OF ODISHA NEW INDIA ASSURANCE CO. LTD. VS	S.S.RAO VS	// / / ()
42	FAO/0000472/2020	SNEHALATA PRADHAN JON MUNDA VS	B. N.SAMANTARAY VS	// / / ()
43	FAO/0000473/2020	PRESIDILNG OFFICER, RAILWAY CLAIMS TRIBUNAL ANITA DEVI VS	B.N.SAMANTARAY VS	// / / ()
44	FAO/0000474/2020	PRESIDILNG OFFICER, RAILWAY CLAIMS TRIBUNAL UNION OF INDIA VS	SIDHARTH SANKAR MOHAPATRA VS	// / / ()
45	MACA/0000285/2020	BULABULI GOCHHAI THE NEW INDIA ASSURANCE CO. LTD. VS MAMATA BEHERA	SUSANTA KUMAR DASH VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghapur *) Mac/0000508/2015

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46	RPFAM/0000096/2020	PRADEEP KU.JENA VS ARYA ARPANA BHUYAN	APARESH BHOI VS	// 0 //
47	RSA/0000127/2020	LAXMI KUMARI MALLICK VS GOBINDA CH.SAHOO	N.K.SAHU VS	// 0 //
48	RSA/0000128/2020	DOLESWAR PATEL VS JAMUNA DEI	DHANANJAYA MUND VS	// 0 //
49	WP(C)/0011364/2020	SAUMYA RANJAN LENKA VS STATE OF ORISSA	RAJENDRA N.ROUT VS	// 0 //
50	WP(C)/0011365/2020	M/S.SOUDAMINI TRADERS VS THE COMMISSIONER OF COMMERCIAL TAXES	J.M.PATTANAIAK VS	// 0 //
51	WP(C)/0011366/2020	BASUDEB MISHRA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
52	WP(C)/0011367/2020	MEENATI KUMARI NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
53	WP(C)/0011368/2020	SASMITA DHAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
54	WP(C)/0011369/2020	SANGRAM KESHARI PATTNAYAK VS STATE OF ODISHA	ALOK KU.MOHAPATRA VS	// 0 //
55	WP(C)/0011370/2020	SATYA NARAYAN SAHOO VS REGISTRAR,COOPERATIVE SOCITIES	SIDHESWAR MOHANTY VS	// 0 //
56	WP(C)/0011371/2020	AMIT BANSAL@AMIT KUMAR BANSAL VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
57	WP(C)/0011372/2020	ASHUTOSH SIGNHAL	SIDHESWAR MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
58	WP(C)/0011373/2020	BABUNA KUMAR DALABEHERA	GOPAL KRISHNA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
59	WP(C)/0011374/2020	DILIP KUMAR MITRA	JATINDRA SINGH	//
		VS	VS	0
		COMMISSIONER OF INCOME TAX (APPEAL)		//
60	WP(C)/0011375/2020	DILIP KUMAR MITRA	JATINDRA SINGH	//
		VS	VS	0
		COMMISSIONER OF INCOME TAX (APPEAL)		//
61	WP(C)/0011376/2020	URMILA PATRA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
62	WP(C)/0011377/2020	JYOTIRAJ DASH	SADASIVA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
63	WP(C)/0011378/2020	MANAGOBINDA BEJ	SMITA RANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
64	WP(C)/0011379/2020	BIBHUTI BHUSAN PATRA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
65	WP(C)/0011380/2020	NILAMANI RANA	S.S.RAY (2)	//
		VS	VS	0
		COLLECTOR, SUNDARGARH		//
66	WP(C)/0011381/2020	ABDUL BARI	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
67	WP(C)/0011382/2020	M/S AL CHAMPDANY INDUSTRIES LTD. (AICIA)	AMBIKA PRASAD MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
68	WP(C)/0011383/2020	CHHABITA SETHI	AMBIKA PRASAD MISHRA	//
		VS	VS	0

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69	WP(C)/0011384/2020	THE STATE OF ODISHA BHAJAGOBIND PARIDA VS	J.K.KHUNTIA VS	// // 0
70	WP(C)/0011385/2020	STATE OF ODISHA MADAN MOHAN KUND VS	J.K.KHUNTIA VS	// // 0
71	WP(C)/0011386/2020	STATE OF ODISHA RAMESH CHANDRA BISWAL VS	J.K.KHUNTIA VS	// // 0
72	WP(C)/0011387/2020	STATE OF ODISHA PRATAP KUMAR SATAPATHY VS	J.K.KHUNTIA VS	// // 0
73	WP(C)/0011388/2020	STATE OF ODISHA PRATAP KUMAR MOHAPATRA VS	J.K.KHUNTIA VS	// // 0
74	WP(C)/0011389/2020	STATE OF ODISHA BHAJARAM SETHI VS	J.K.KHUNTIA VS	// // 0
75	WP(C)/0011390/2020	STATE OF ODISHA NIROD KUMAR ROUT VS	J.K.KHUNTIA VS	// // 0
76	WP(C)/0011391/2020	STATE OF ODISHA BAIDHAR BARICK VS	J.K.KHUNTIA VS	// // 0
77	WP(C)/0011392/2020	STATE OF ODISHA CHANDAN KUMAR NAYAK VS	J.K.KHUNTIA VS	// // 0
78	WP(C)/0011393/2020	STATE OF ODISHA DIBAKAR TRIPATHY VS	PRATAP CHANDRA MISHRA VS	// // 0
79	WP(C)/0011394/2020	THE STATE OF ODISHA BANAMALI MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// // 0 //

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80	WP(C)/0011395/2020	PROF.KRISHNA PRAMANIK VS ADDL.SECRETARY OF TECHNICAL EDUCATION	PRAFULLA KUMAR RATH VS	// 0 //
81	WP(C)/0011396/2020	AKALABYA BISSOYI VS ADDL.SECRETARY IN CHARGE OF TECHNICAL EDUCATION	PRAFULLA KUMAR RATH VS	// 0 //
82	WP(C)/0011397/2020	SUBASH BEHERA VS STATE OF ODISHA	S.K.JOSHI VS	// 0 //
83	WP(C)/0011398/2020	REGAL VENTURE PVT.LTD. VS DASARATHI JENA	S.K.JOSHI VS	// 0 //
84	WP(C)/0011399/2020	M/S. MAA SARBAMANGALA TRADERS VS REGIONAL MANAGER, CORPORATION BANK	DHANANJAYA MUND VS	// 0 //
85	WP(C)/0011400/2020	ISWARI PRASAD PUROHIT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
86	WP(C)/0011401/2020	GANGADHAR SAHOO VS STATE OF ODISHA	J.K.MISHRA (2) VS	// 0 //
87	WP(C)/0011402/2020	DIGESWARI BAG @ HARIJAN VS STATE OF ORISSA	A.K.SAHOO VS	// 0 //
88	WP(C)/0011403/2020	ASIS KUMAR MOHANTY VS THE STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
89	WP(C)/0011404/2020	BINOD BEHERA VS DISTRICT SUB REGISTRAR, BARIPADA	RANJAN KUMAR BEHERA VS	// 0 //
90	WPCRL/0000040/2020	CHANDAN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	//0 0 //
91	ABLAPL/0004596/2020	MANOHAR SUNA @ MANU	P.MOHAPATRA	JEYPORE SADAR /99 /2011

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		VS	VS	()
92	ABLAPL/0004597/2020	STATE OF ODISHA ARUNADAYA DAS	PUSPAMITRA MOHAPATRA	// ERASAMA /38 /2020
		VS	VS	()
93	ABLAPL/0004598/2020	STATE OF ODISHA MANAJIT DHALI	PUSPAMITRA MOHAPATRA	// MOTU /63 /2019
		VS	VS	()
94	ABLAPL/0004599/2020	STATE OF ODISHA NARESH MALLIK	ANIRUDHA DAS	// DHENKANAL TOWN /97 /2020
		VS	VS	()
95	ABLAPL/0004600/2020	STATE OF ODISHA PANDAV PRUSTY	BIRAJ PRASANNA DAS	// PARJANG /64 /2020
		VS	VS	()
96	ABLAPL/0004601/2020	STATE OF ODISHA GOPAL KRUSHNA BEHERA	SAMBIT RAY	// BALIANTA P.S. /103 /2020
		VS	VS	()
97	ABLAPL/0004602/2020	STATE OF ODISHA SAROJ KUMAR SWAIN	SATYA RANJAN MULIA	// SALIPUR /145 /2020
		VS	VS	()
98	ABLAPL/0004603/2020	STATE OF ODISHA DUSMANTA NATH	SATYA RANJAN MULIA	// INDUASTRIAL,NISA /76 /2020
		VS	VS	()
99	ABLAPL/0004604/2020	STATE OF ODISHA GITANJALI MISHRA @ GITANJALI BARIK	ARJUNA CHANDRA BEHERA	// MAHILA P.S.(BBSR) /05 /2020
		VS	VS	()
100	ABLAPL/0004605/2020	STATE OF ODISHA BINA @ BINAPANI BEHERA	ARIJEET MISHRA	// ANGUL TOWN /353 /2020
		VS	VS	()
101	ABLAPL/0004606/2020	STATE OF ODISHA TAPAS KUMAR SAHOO	DEBASIS TRIPATHY	// GOP /100 /2020
		VS	VS	()
102	ABLAPL/0004607/2020	STATE OF ODISHA SURESH KANDI	DEBASIS TRIPATHY	// GOP /70 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	ABLAPL/0004608/2020	STATE OF ODISHA MILAN PARIDA VS	DEBASHIS TRIPATHY VS	// RAMACHANDI /15 /2020 ()
104	ABLAPL/0004609/2020	STATE OF ODISHA BUDHANATH MUDULI VS	DEBASIS TRIPATHY VS	// RAMACHANDI /14 /2020 ()
105	ABLAPL/0004610/2020	STATE OF ODISHA SABYASACHI SAHOO VS	ABHISEK MOHANTY VS	// / /0 ()
106	ABLAPL/0004611/2020	STATE OF ODISHA BIDA @ BIDYADHAR KHATUA VS	JAYKRISHNA MOHAPATRA VS	// DHUSURI /70 /2020 ()
107	ABLAPL/0004612/2020	STATE OF ODISHA AYUB KHAN VS	RAVISHANKAR SAMAL VS	// MANGALA BAG /116 /2020 ()
108	ABLAPL/0004613/2020	STATE OF ODISHA BIBHUTI SAHOO VS	PRASANNA KUMAR MISHRA VS	// PARJANG /79 /2020 ()
109	ABLAPL/0004614/2020	STATE OF ODISHA PRANAB KUMAR SAHOO @ PINTU VS	SMRUTI RANJAN MOHAPATRA VS	// TIGIRIA /61 /2020 ()
110	ABLAPL/0004615/2020	STATE OF ODISHA B.GOBARDHAN PATRA VS	JANAKIKANTA MOHAPATRA VS	// KHALLIKOTE /56 /2020 ()
111	ABLAPL/0004616/2020	STATE OF ODISHA PRAKASH CHANDRA SAHU @ PANIGRAHI VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /117 /2020 ()
112	ABLAPL/0004617/2020	STATE OF ODISHA SASHADHAR ROUT VS	AMULYA RATNA PANDA VS	// BHANDARIPOKHARI /77 /2020 ()
113	ABLAPL/0004618/2020	STATE OF ODISHA TILOTTAMA ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BHANDARIPOKHARI /77 /2020 () //

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114	ABLAPL/0004619/2020	ASHOK KUMAR BEHERA @ BATA KRUSHNA VS STATE OF ODISHA	BEHERA PRADIPTA BEURA VS	ATHGARH /255 /2019 () //
115	ABLAPL/0004620/2020	HIMANSHU PARIDA VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /24 /2020 () //
116	ABLAPL/0004621/2020	LOCHANI PRADHANA @ DEURY VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /174 /2019 () //
117	ABLAPL/0004622/2020	BIJAYA KESHARI PRADHAN @ ANAMA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	CHANDAPUR /40 /2020 () //
118	ABLAPL/0004623/2020	BANITA PADHIARY VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BARAMBA /85 /2020 () //
119	ABLAPL/0004624/2020	PRIYA DARSAN RAY VS STATE OF ODISHA	SWARUP KUMAR PATTNAIK VS	GOBINDAPUR /33 /2020 () //
120	ABLAPL/0004625/2020	JITU @ JITENDRA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	TANGI (KHURDA) /109 /2020 () //
121	ABLAPL/0004626/2020	ANANDA @ NANDA PRADHAN VS STATE OF ODISHA	A.PATNAIK VS	JANKIA P.S. /19 /2020 () //
122	ABLAPL/0004627/2020	PRADEEP KUMAR PRADHAN @ PADMALOCHAN VS STATE OF ODISHA	PRADHAN DEEPAK KUMAR SAHOO VS	MARSHAGHAI /61 /2020 () //
123	ABLAPL/0004628/2020	AJAYA KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /41 /2020 () //
124	ABLAPL/0004629/2020	HIMANSU CHOUDHURY @ BABU VS STATE OF ODISHA	S.K.PADHI VS	PIPLI /106 /2018 () //
125	ABLAPL/0004630/2020	TAPAN JENA	A.K.PANDA	/ /0

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		VS	VS	()
		UNION OF INDIA		//
126	ABLAPL/0004631/2020	MOHAMMED SABIR @ SABIR MOHAMMED	K.MNITIN	PIPLI /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	ABLAPL/0004632/2020	FARUK KHAN	SUNIL KUMAR PANDA	KUAKHIA /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	ABLAPL/0004633/2020	BADSHA KHAN	SUNIL KUMAR PANDA	KUAKHIA /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	ABLAPL/0004634/2020	LIPA @ SASIKANTA MOHAPATRA	BISWAJIT NAYAK	JATNI P.S. /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
130	ABLAPL/0004635/2020	RAJESH PUTEL	S.K.JOSHI	TUREIKELA /60 /2015
		VS	VS	()
		STATE OF ODISHA		//
131	ABLAPL/0004636/2020	SARBESWAR GADU @ SARBESWAR GAUDU	TARA PRASAD MOHAPATRA	BRAHMAGIRI /123 /2018
		VS	VS	()
		STATE OF ODISHA		//
132	ABLAPL/0004637/2020	BHAGIRATHI ROUT @ KABI ROUT	PRATAP CHANDRA MISHRA	GHASIPURA /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
133	ABLAPL/0004638/2020	KUNU KANDHPAN @ KANDAPAN	RAJIB LOCHAN PATTNAIK	/49 /2020
		VS	VS	()
		STATE OF ORISSA		//
134	ABLAPL/0004639/2020	SAMBHU SUBUDHI	RAJENDRA N.ROUT	JODAPADAR /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	ABLAPL/0004640/2020	BANAMALI SANTA	RAJIB LOCHAN PATTNAIK	KHATIGUDA /24 /2020
		VS	VS	()
		STATE OF ORISSA		//
136	ABLAPL/0004641/2020	DASHARATHI KISHAN @ DANO KISHAN	ARUN KUMAR MISHRA	BRAHMANITARANG /63 /2020
		VS	VS	()

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137	ABLAPL/0004642/2020	STATE OF ODISHA KALI CHARAN MAJHI VS	TARA PRASAD MOHAPATRA VS	// BETNOTI /28 /2020 ()
138	ABLAPL/0004643/2020	STATE OF ORISSA PINTU@BHABANI SHANKAR DAS@BHOI VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /54 /2020 ()
139	ABLAPL/0004644/2020	STATE OF ODISHA PAPU SAHOO VS	J.K.KHUNTIA VS	// / /0 ()
140	ABLAPL/0004645/2020	STATE OF ODISHA MANGARAJ BARAL@MANGU BARAL VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /54 /2020 ()
141	ABLAPL/0004646/2020	STATE OF ODISHA SUKANTA MANASINGH VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /171 /2007 ()
142	ABLAPL/0004647/2020	STATE OF ODISHA SHUBHRANSU NAIK @ PARSURAM NAIK VS	S.S.CHHUALSINGH VS	// ANGUL TOWN /78 /2020 ()
143	ABLAPL/0004648/2020	STATE OF ODISHA MOHAMMAD SADRUL AMIN VS STATE OF ODISHA	HARIPAD MOHANTY VS	// PIPLI /80 /2020 () //

ORISSA HIGH COURT

MISC CASES FILED on :24/04/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	25/2020 ITA/15/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	SIDHARTH SANKAR MOHAPATRA,SR.S.c.(I.T.)
2	146/2020 RPFAM/96/2020	PRADEEP KU.JENA-MP	APARESH BHOI
3	147/2020 RPFAM/96/2020	PRADEEP KU.JENA-MP	APARESH BHOI
4	148/2020 RPFAM/96/2020	PRADEEP KU.JENA-MP	APARESH BHOI
5	233/2020 RSA/12/2014	RABINDRA PRADHAN-MP	M/S.BHAKTAHARI MOHANTY
6	234/2020 RSA/128/2020	DOLESWAR PATEL-MP	DHANANJAYA MUND
7	235/2020 RSA/128/2020	DOLESWAR PATEL-MP	DHANANJAYA MUND
8	307/2020 CRLREV/249/2020	ANUP KUMAR MISHRA-MP	ARUN KUMAR DAS
9	308/2020 CRLREV/249/2020	ANUP KUMAR MISHRA-MP	ARUN KUMAR DAS
10	309/2020 CRLREV/250/2020	PANCHU SWAIN-MP	MANORANJAN PADHY
11	310/2020 CRLREV/250/2020	PANCHU SWAIN-MP	MANORANJAN PADHY
12	316/2020 BLAPL/9719/2019	SUMANTA KUMAR SWAIN-MP	M/S SUSANTA KUMAR BARAL
13	317/2020 BLAPL/6022/2018	ASHOK KU.SUNDARAY-MP	M/S ASWIN.K. DAS,B.R. TRIPATHY,M/S. PRADIPTA VE
14	318/2020 BLAPL/6023/2018	NIRUPAMA SUNDARAY-MP	M/S A.K. DAS,S. DAS,B.R. TRIPATHY
15	319/2020 BLAPL/2829/2020	GIRISH KUMAR DIGAL-MP	KALPATARU PANIGRAHI
16	320/2020 BLAPL/2830/2020	PRAKASH KUMAR SUTAR-MP	SIDHARTHA MISHRA
17	321/2020 BLAPL/811/2020	PRABHAT KUMAR NANDA-MP	SOMANATH SATAPATHY
18	322/2020 BLAPL/511/2020	VARUN KUMAR CHATURVEDI-MP	ASHWINI KUMAR DAS
19	323/2020 BLAPL/2867/2018	DURYODHAN BHUYAN-MP	M/S.U.C.MISHRA
20	325/2020 BLAPL/7748/2019	BIBHUTI PRADHAN-MP	DEBASNAN DAS
21	326/2020 BLAPL/2836/2020	BAPUNA @ SANJUA DALAI @ SANJAY DALAI-MP	DEBASNAN DAS
22	327/2020 BLAPL/10089/2019	NARAYAN KUMAR KHAITAN-MP	BASUDEV PUJARI
23	328/2020 FAO/471/2020	NEW INDIA ASSURANCE CO. LTD.-MP	S.S.RAO
24	347/2020 CMP/101/2018	TILOTTAMA JENA-MP	M/S.AJODHYA RANJAN DASH
25	464/2020 MACA/285/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	SUSANTA KUMAR DASH
26	465/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	SUSANTA KUMAR DASH

27	MACA/285/2020 557/2020 CRLMC/966/2020	BIKRAM DAS-MP	AKSHAYA KUMAR MOHAPATRA
28	558/2020 CRLMC/968/2020	OM VIVEKANANDA PATTNAIK-MP	SANTANU KUMAR SARANGI
29	559/2020 CRLMC/969/2020	PRASANTA KU.PATTANAIAK-MP	PRASANTA KUMAR SAHOO
30	560/2020 CRLMC/970/2020	SUBODHA KU.MISHRA-MP	MANOJ KUMAR PANDA
31	583/2020 CRLA/128/2020	MUKTESWAR BANCHOR-MP	M/S J.R.DASH
32	584/2020 CRLA/907/2019	DURYODHAN GOUDA-MP	M/S.J.R.DASH
33	585/2020 CRLA/450/2018	RAM RAHISH TRIPATHY-MP	BIDYALOK MOHAPATRA
34	586/2020 CRLA/205/2017	RUPA DALABEHERA-MP	M/S.BASANTA KUMAR DAS
35	587/2020 CRLA/58/2017	ANIL BENIA-MP	M/S.UMAKANTA BARIK
36	5138/2020 WP(C)/18193/2019	MAHENDRA KUMAR MAJHI-MP	M/S KALI PRASAD MISHRA
37	5139/2020 WP(C)/11365/2020	M/S.SOUDAMINI TRADERS-MP	J.M.PATTANAIAK
38	5140/2020 WP(C)/11365/2020	M/S.SOUDAMINI TRADERS-MP	J.M.PATTANAIAK
39	5141/2020 WP(C)/11370/2020	SATYA NARAYAN SAHOO-MP	SIDHESWAR MOHANTY
40	5142/2020 WP(C)/11371/2020	AMIT BANSAL@AMIT KUMAR BANSAL-MP	SIDHESWAR MOHANTY
41	5143/2020 WP(C)/11372/2020	ASHUTOSH SIGNHAL-MP	SIDHESWAR MOHANTY
42	5144/2020 WP(C)/11374/2020	DILIP KUMAR MITRA-MP	JATINDRA SINGH
43	5145/2020 WP(C)/11375/2020	DILIP KUMAR MITRA-MP	JATINDRA SINGH
44	5146/2020 WP(C)/11376/2020	URMILA PATRA-MP	DEEPALI MAHAPATRA
45	5147/2020 WP(C)/11378/2020	MANAGOBINDA BEJ-MP	SMITA RANJAN PATNAIK
46	5148/2020 WP(C)/11380/2020	NILAMANI RANA-MP	S.S.RAY (2)
47	5149/2020 WP(C)/11380/2020	NILAMANI RANA-MP	S.S.RAY (2)
48	5150/2020 WP(C)/11381/2020	ABDUL BARI-MP	ASHIS KUMAR MISHRA
49	5151/2020 WP(C)/11383/2020	CHHABITA SETHI-MP	AMBIKA PRASAD MISHRA
50	5152/2020 WP(C)/6644/2016	BHOLANATH PATEL-MP	M/S.PRAFULLA KU.RATH
51	5153/2020 WP(C)/6642/2016	BHOLANATH PATEL-MP	M/S.PRAFULLA KU.RATH
52	5154/2020 WP(C)/11136/2020	NIBEDITA RANSINGH-MP	J.K.KHANDAYATRAY
53	5156/2020 WP(C)/11398/2020	REGAL VENTURE PVT.LTD.-MP	S.K.JOSHI
54	5157/2020 WP(C)/11399/2020	M/S. MAA SARBAMANGALA TRADERS-MP	DHANANJAYA MUND
55	5158/2020 WP(C)/11401/2020	GANGADHAR SAHOO-MP	J.K.MISHRA (2)
56	5159/2020 WP(C)/10423/2020	JUGA PRAKASH KANUNGO-MP	SWARUP KUMAR PATNAIK
57	5160/2020 WP(C)/10490/2020	PRIYA DARSAN RAY-MP	SWARUP KUMAR PATNAIK

58	306/2020 CRLREV/427/2017	BIJAY KUMAR SWAIN-MP	PRABODHA CH. NAYAK
59	324/2020 BLAPL/1863/2020	RABINDRA KUMAR BEHERA-MP	
60	556/2020 CRLMC/3294/2016	CHANDA BRAHMA-MP	
61	5136/2020 WP(C)/10682/2006	SARAT CH. MOHANTY-MP	MANORANJAN MISHRA
62	5137/2020 WP(C)/10682/2006	SARAT CH. MOHANTY-MP	
63	5155/2020 WP(C)/10251/2019	DAMBARUDHAR PUJHARI-MP	